



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,22nd December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

6	WA/216/2019 (AT 10:30 a.m.)	SURABHI BHATTACHARYYA Versus THE STATE OF ASSAM AND 20 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY SC, HEALTH
WITH				
7	WA/251/2019	MS. SHRISTI DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. C CHOUDHURY MS P DASGUPTA MS. S. TODI SC, HEALTH SC, MEDICAL COUNCIL INDIA
8	WP(C)/4683/2019 (AT 10:30 a.m.)	MANMITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. D SAIKIA MR. S C KEYAL GA, ASSAM MR. S BORA MR. A GANGULY MR. B GOGOI MR T CHHETRI SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 22/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/5764/2020 B/O	JYOTI PRASAD DAS AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. A R SHOME MR. S CHAUHAN	SC, PNB
ORDERS				
21	I.A.(CrI.)/341/2019 FIXED in CrI.A./161/2019 WITH CrI.A./161/2019	SANGSER ALI @ SAMSER ALI @ LADEN Versus THE STATE OF ASSAM AND ANR SANGSER ALI @ SAMSER ALI @ LADEN Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR. S DAS	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE M. R. PATHAK AND HONOURABLE
MR. JUSTICE M. CHOUDHURY.**

**ITEM NOS. 1 TO 11 WILL BE TAKEN
UP VIA REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2220/2020 (BY SLIP) in WP(C)/3341/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	SC, APSC	MR. P MAHANTA GA, ASSAM
	WITH WP(C)/3341/2019	SHALINI KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2063/2020 in WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. Versus SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
	WITH WP(C)/3334/2019	ASHIM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY
3	WP(C)/3344/2019	GIRBANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2060/2020 in WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. Versus GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC

4	WITH WP(C)/3346/2019	ANGSHUMAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
5	WITH WP(C)/3348/2019	PANKAJ CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC
6	WITH WP(C)/3364/2019	JYOTISHA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
7	WITH WP(C)/3368/2019	NIVEDITA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH I.A.(Civil)/2059/2020 in WP(C)/3368/2019	LEENA DOLEY AND 6 ORS. Versus NIVEDITA SAIKIA AND 4 ORS.	MR B D KONWAR MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
8	WITH WP(C)/3377/2019	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
9	WITH WP(C)/3595/2019	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R B GOHAIN MR. R B GOHAIN MR. P AGARWAL	MR. C BARUAH MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
10	WITH WP(C)/3696/2019	ABHIJIT RAJKUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA MR. M A CHOUDHURY MR. R B GOHAIN MR. N J KUMAR MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
11	WITH WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, APSC SR. GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
31	WP(C)/9179/2019 B/O	MRINAL BORO Versus THE STATE OF ASSAM AND 2 ORS.	MR. U J SAIKIA	SC, FINANCE AND TAXATION
MOTION				
32	WP(C)/5486/2020 (CONNECTED WITH ITEM NO. 9 IN THE DAILY CAUSELIST), FIXED	MUNINDRA DEKA AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DAS MR. S SAHU MR T CHHETRI MR. M J GOGOI	GA, ASSAM SC, SERICULTURE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
38	WP(C)/2104/2017 B/O	PARESH DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.P BORA MR.P DEKA MS.M DUTTA MR.A CHETIA	GA, ASSAM
MOTION				
39	WP(C)/4891/2020 FIXED	M/S B. D. TRAVELS Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	ASSTT.S.G.I. SC, I O C
40	WP(C)/5341/2020 FIXED	SABNAM YASHMIN ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. N BHARALI SC, REVENUE	GA, ASSAM
41	WP(C)/5400/2020 FIXED	NURJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
42	WP(C)/5485/2020 FIXED	DIBYAWATI KRISHNA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. P P MEDHI	GA, ASSAM
43	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 16 ORS.	MR. A KHOUND	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. B PRASAD SC, WPT AND BC SC, BTC SC, ASEC
44	WP(C)/5651/2020 FIXED	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, GMC
45	WP(C)/5675/2020 FIXED	SMTI. MONPARAKHA CHELENG AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
ORDERS				
46	I.A.(Civil)/2139/2020 IN WP(C) 4435/2020 (D/O) in WP(C)/4435/2020	LAL SINGH AND 2 ORS. Versus THE N.F. RAILWAY AND 3 ORS.	MR. R B SAH MR A N AHMED	GA, ASSAM SC, NAGALAND SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL AND PENSION MATTERS.]

**ITEM NOS. 21 & 23 HAVE ALREADY BEEN LISTED
ON 21/12/2020 BY WAY OF MENTION MEMO.**

**ITEM NO. 7 HAS BEEN TRANSFERRED TO COURT
NO. 14.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
44	Bail Appln./2932/2020	BIDYUT KEOT Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
45	Bail Appln./2935/2020	MUZAMMAL HOQUE @ MUZAMMEL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
46	Bail Appln./3008/2020 (PDF COPY), B/O	PRANAB MAHANTA Versus THE STATE OF ASSAM	MR S HOQUE MR. S H SIKDAR	PP, ASSAM
<u>MOTION</u>				
47	Crl.Pet./620/2020 (PDF COPY), B/O	PRANAB KUMAR SHARMA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
48	Crl.Pet./621/2020 (PDF COPY), B/O	AJIT BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2614/2020 BA 2561/2020(D/O), FIXED	SHAJIDA KHATUN @ SHAZIDA KHATUN Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
50	Bail Appln./2620/2020	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
51	WITH Bail Appln./2672/2020	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
52	Bail Appln./2694/2020 FIXED	MANUHAR BADSHA @ MD. MANOHAR BADSA Versus THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM

53	WITH Bail Appln./2685/2020	MD. SAMSUDDIN AHMED Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
54	Bail Appln./2734/2020 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR. R ALI MR R ISLAM	PP, ASSAM
55	Bail Appln./2739/2020 FIXED	MD. SHA-MAHMUD IMRAN ALI Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED MR. Z RAHMAN	PP, ASSAM
56	Bail Appln./2805/2020 FIXED	SHOHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	PP, ASSAM

57	WITH Bail Appln./2579/2020	MAHBUBUR RAHMAN @ MAHAMAD MAHBUBUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
58	Bail Appln./2818/2020 FIXED	SEIKH NAZRUL ISLAM @ SK. NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
59	Bail Appln./2831/2020 FIXED	Haidar Ali Ahmed and ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A A AKAND	PP, ASSAM
60	Bail Appln./2908/2020 FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
61	Bail Appln./2983/2020 FIXED	NUR MOHOMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

BAIL HEARING

62	AB/3294/2020 AB 2579/2020(D/O), FIXED	MUSHARAF ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
63	AB/3383/2020 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
64	AB/3518/2020 AB 3048/2020(D/O), FIXED	SMTI. DULU ROY @ DULO ROY Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
65	AB/3581/2020 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

ORDERS

66	I.A.(CrI.)/576/2020 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST)	MD. SAYED ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

**ITEM NOS. 13 & 17 HAVE ALREADY BEEN LISTED
ON 21/12/2020 BY WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
28	Cont.Cas(C)/481/2020 B/O	ABDUR RAHIM Versus PREETOM SAIKIA AND 5 ORS	MR M H AHMED	
MOTION				
29	WP(C)/4449/2020 (BY SLIP)	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
30	WP(C)/5663/2020 B/O	DIPIKA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, HIGHER EDU
31	WP(C)/5674/2020 B/O	SAMNUR ALI Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
32	WP(C)/5699/2020 B/O	AKRAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
33	WP(C)/5719/2020 B/O	SANDEEP T S AND ANR Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS	MS D SAIKIA	SC, IIT
34	WP(C)/5730/2020 B/O	ABDUL LATIF BHUYAN AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. A M KHAN	SC, ELEM. EDU
35	WP(C)/5733/2020 B/O	MITHUN PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, HIGHER EDU
36	WP(C)/5745/2020 B/O	TIKENDRAJIT SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	SC, SEC. EDU. SC, SEC. EDU.
37	WP(C)/5748/2020 B/O	SAHIMA FERDOUS CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A B BHUYAN MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU.
38	WP(C)/5751/2020 B/O	DR. ASHUTOSH ROY Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, AAU

39	WP(C)/5753/2020 CAVT. NO.08252/020, B/O	MD. FAKHRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR. M KHAN FOR CAVEATOR
40	WP(C)/5757/2020 B/O	KRISHNA DUTTA Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR R SENSUA MR D BORAH	SC, HIGHER EDU SC, U G C
41	WP(C)/5768/2020 B/O	ASHAD ALI SHEIKH AND 7 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
42	WP(C)/5769/2020 B/O	REHENA BEGUM Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC BTAD

ADMISSION

43	WP(C)/1245/2020 B/O	SADDAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR A K AZAD MR M RAHMAN MS. P PHUKAN	SC, ELEM. EDU GA, ASSAM
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ORDERS

44	Cont.Cas(C)/508/2016 (BY SLIP)	GUNIRAM TANTI and 34 ORS Versus PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MR.S DUTTA(R-1) MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
45	I.A.(Civil)/2286/2020 (PDF), WP(C)/5439/2020 (SINCE D/O), B/O in WP(C)/5439/2020	NILOMONI BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,22nd December 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AT 2:00 P.M]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
11	WP(C)/5724/2020 B/O	RUPA ROY AND ANR. Versus BANK OF BARODA AND 5 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM
12	WP(C)/5759/2020 B/O	BRAHMAPUTRA GALVO CHEM (P) LTD AND ANR Versus STATE BANK OF INDIA AND ANR	MR. K N CHOUDHURY Mukesh Sharma MS F RAHMAN	
13	WP(C)/5763/2020 B/O	BIBHAS BHATTACHARJEE AND 5 ORS Versus UCO BANK AND 2 ORS	MR. H DAS	SC. UCO BANK
<u>ADMISSION</u>				
14	WA/217/2020 B/O	SMTI. RAKHI MONI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
36	Bail Appln./2924/2020 FIXED	MINU MIA @ MINU MIAH Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
37	Bail Appln./2925/2020 FIXED	DR. JYOTIRMOY DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY G UDDIN MR. P K DAS MR. N MAHAJAN	PP, ASSAM
WITH				
38	Bail Appln./2463/2020	KAKOLI BUZARBARUAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
39	Bail Appln./3009/2020 (PDF COPY), B/O	PALLAB BORAH Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
40	Bail Appln./3010/2020 (PDF COPY), B/O	AKASH KUMAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
41	Bail Appln./3011/2020 (PDF COPY), B/O	PINTU NAYAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS B BORA	PP, ASSAM
42	Bail Appln./3012/2020 (PDF COPY), B/O	MUKESH RAI Versus STATE OF ASSAM	MR D J DEKA	PP, ASSAM
43	Bail Appln./3013/2020 (PDF COPY), B/O	AMIT GHOSH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	MR. R A CHOUDHURY PP, ASSAM
44	Bail Appln./3014/2020 (PDF COPY), B/O	BISWAJIT LAHKAR Versus UNION OF INDIA	MR. S M MOLLAH MR. R K MEDHI	SC, NCB
45	Bail Appln./3015/2020 (PDF COPY), B/O	KUSHAL DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
46	Bail Appln./3016/2020 (PDF COPY), B/O	MD. IMDADUL HAQUE @ SUMIT @ IKRAM ALI @ IKRAMUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	PP, ASSAM
47	Bail Appln./3017/2020 (PDF COPY), B/O	MD. SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM

48	Bail Appln./3018/2020 (PDF COPY), B/O	ASHUTOSH KUNDU Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
49	Bail Appln./3020/2020 (PDF COPY), B/O	SADIKUL ISLAM @ MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM
50	Bail Appln./3021/2020 (PDF COPY), B/O	KAMAL DAS AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

MOTION

51	Tr.P.(C)/33/2020	PAMPI BAISHYA Versus DHRUBA JYOTI NATH AND ANR	MR. N H BARBHUIYA MS N J BEGUM	
52	CRP/76/2020	BASANTA DAS Versus SUBHAN CHANDRA SARMAH	MR. A SARMA MR M K ROY	
53	CRP(I/O)/134/2020 FIXED	NEENA JHURIA Versus CHANDANA KALITA AND 3 ORS.	MR. B BORAH MR P DEKA	
54	CRP(I/O)/136/2020	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR A ALI MS. M KHATUN	SC, PNRD GA, ASSAM

BAIL HEARING (BA)

55	Bail Appln./2923/2020 FIXED	LILA DOLEY Versus THE STATE OF ASSAM	MR. L GOGOI	SPL PP WILDLIFE FOREST ASSAM
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BAIL HEARING

56	AB/2944/2020 FIXED	ABU BAKKAR SIDDIQUE @ SIDDIQUE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	MR. N HASAN MS. S KAKATI MR. A HASAN F RAHMAN MR. I K BURAGOHAIN
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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
41	Crl.A./33/2018 WITH LCR AND OFFICE NOTE	CHOLA MANDALAM INVESTMENTS AND FINANCE CO. LTD. AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG	PP, ASSAM
42	Crl.A./63/2018 WITH OFFICE NOTE	CHOLA MANDALAM INVESTMENT AND FINANCE CO. LTD and ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR.A BARKATAKI MR. P NEOG MS. P SHAH MR.A PHUKAN	MR H K BARUAH (R2) MR. D GOGOI (R2) MRS P DUTTA DHAR (R2) PP, ASSAM
43	Crl.A./188/2018 WITH OFFICE NOTE	CHOLA MANDALAM INVESTMENTS AND FINANCE CO. LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG MS. A LAHKAR	MR. S H RAHMAN (R2) MR. D A KAIYUM (R2) MR. M HUSSAIN (R2) PP, ASSAM
44	Bail Appln./2812/2020 B/O	DEWAN KARIMUL @ DEWAN KARIMUL ISLAM Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
<u>MOTION (BA)</u>				
45	Bail Appln./2996/2020 (PDF COPY), B/O	WALID HUSSAIN @ MONA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. R A CHOUDHURY MR. K MOHAMMED	PP, ASSAM
46	Bail Appln./2999/2020 (PDF COPY), B/O	MD. SAHAB ALI @ MATIA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
47	Bail Appln./3000/2020 (PDF COPY), B/O	ABANI DEKA Versus THE STATE OF ASSAM	MR. D DAS MR S K MEDHI MR. D BHARADWAJ	PP, ASSAM
48	Bail Appln./3003/2020 (PDF COPY), B/O	SANJU RAJU TOLANI Versus THE UNION OF INDIA	MR. B HALDAR MR. S BARMAN	SC, CENTRAL EXCISE CUSTOMS
49	Bail Appln./3004/2020 (PDF COPY), B/O	NIRANJAN BARUAH Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS B BORA	PP, ASSAM
50	Bail Appln./3007/2020 (PDF COPY), B/O	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
51	AB/3174/2020 FIXED	RAJESH KANTI PAUL @ RAJESH PAUL Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

52	AB/3813/2020 (PDF COPY)	BHASKARJYOTI BORTHAKUR @ BUBLU Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. U K DEKA	PP, ASSAM
53	AB/3818/2020 (PDF COPY)	SYED INAMUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
54	AB/3819/2020 (PDF COPY), B/O	DR. AJANTA HAZARIKA Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
55	AB/3825/2020 (PDF COPY), B/O	RAJIB PARASAR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
ADMISSION				
56	CrI.A./216/2020 (PDF COPY), B/O	PRASANTA SARMAH @ CHINTU Versus THE STATE OF ASSAM AND ANR	MS. S SARMA MS. N M DEKA	PP, ASSAM
	WITH I.A.(CrI.)/583/2020 in CrI.A./216/2020	PRASANTA SARMAH @ CHINTU Versus THE STATE OF ASSAM AND ANR	MS. S SARMA MS. N M DEKA	PP, ASSAM
BAIL HEARING				
57	AB/3463/2020 FIXED	JYOTI NATH Versus THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
58	AB/3453/2020	JYOTI NATH Versus THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
ORDERS				
59	CrI.L.P./51/2020 in CrI.A./2563/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
	WITH CrI.A./2563/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD Versus SRI SUKHRAM GOWALA		
	WITH I.A.(CrI.)/573/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
60	CrI.L.P./52/2020 in CrI.A./2560/2020	SRI RAM TRANSPORT FINANCE COMPANY LTD., Versus TROLUKYA GOGOI	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
	WITH CrI.A./2560/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD Versus SRI TROLUKYA GOGOI		
	WITH I.A.(CrI.)/577/2020	SRI RAM TRANSPORT FINANCE COMPANY LTD Versus TROLUKYA GOGOI	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
61	I.A.(CrI.)/580/2020 WITH LCR 6 FILES, B/O in CrI.A./225/2019	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. P CHOUDHURY	PP, ASSAM
	WITH CrI.A./225/2019	ISLAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. I H BARBHUIYA MS R RAJKHOWA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
41	Bail Appln./2871/2020 FIXED	HAFIJA KHATUN @ HAFIZA KHATOON Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
42	Bail Appln./2879/2020 FIXED	HANIFUDDIN AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
43	Bail Appln./2916/2020 FIXED	MD. JALALUDDIN @ JALLU Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
44	Bail Appln./2956/2020	KISHOR ROY Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
45	Bail Appln./3002/2020 FIXED	MOJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<u>MOTION</u>				
46	AB/3781/2020 (PDF COPY), B/O	PRANAB KUMAR SHARMA Versus STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	PP, ASSAM
47	AB/3783/2020 (PDF COPY), B/O	ABDUS RASHID SARKAR @ ABDUR RASHID Versus THE STATE OF ASSAM	MD. S ALOM MR. M HUSSAIN MR. M S ALAM	PP, ASSAM
48	AB/3790/2020 (PDF COPY), B/O	SMTI. PALLABI BANIA AND 14 ORS. Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
49	AB/3795/2020 (PDF COPY), B/O	SMTI. PALLABI BANIA AND 14 ORS. Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
50	Bail Appln./2601/2020 FIXED	RAHMAN GAM Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
51	Bail Appln./2602/2020 FIXED	SMTI. MINA BORI Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM

52	Bail Appln./2840/2020 FIXED	IKRAJUL HOQUE Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
53	Bail Appln./2850/2020 FIXED	MD. MAJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
BAIL HEARING				
54	AB/2763/2020 FIXED	MD. KADIR ALI @ MD. KADIR Versus THE STATE OF ASSAM	MR. S A AHMED MR. A BORUA MISS M GOGOI MS F AHMED	PP, ASSAM
55	AB/2811/2020 FIXED	MAFIJUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
56	AB/3248/2020 FIXED	HUSSAIN AHMED @ MD. HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

38	I.A.(Civil)/1493/2020 FIXED in WP(C)/2577/2019	UTPAL BARUAH Versus PALLOB MAHANTA AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI(R5) MS M NIROLA(R5)	MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. P MAHANTA
	WITH WP(C)/2577/2019	PALLOB MAHANTA Versus BHARAT PETROLEUM CORPORATION LTD. AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P K AGARWALA	MR. Y. DOLOI, CGC (R-3) MR. P J SAIKIA(R5) MS. M. BHATTACHARJEE, ADDITIONAL SENIOR GA (R-4) MR. S S ROY (R1, R2) MR. S BORTHAKUR (R1, R2) MS. S KAKATI (R1, R2) MR. P BORDOLOI(R5) MS M NIROLA(R5)

MOTION (BA)

39	Bail Appln./3028/2020 B/O	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. M MORE	PP, ASSAM
40	Bail Appln./3029/2020 B/O	AFZALUR RAHMAN PRODHANI @ SOBAN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A A R KARIM MR B ISLAM	PP, ASSAM
41	Bail Appln./3030/2020 B/O	MUSSTT ANUWARA BEGUM @ TAKANI Versus THE STATE OF ASSAM	MR. A SAYED MR. M MAHANTA	PP, ASSAM
42	Bail Appln./3031/2020 B/O	MRIDUL DAS Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR. D J DAS	PP, ASSAM
43	Bail Appln./3032/2020 B/O	TARINI KANTA BANIKYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. D K BAIDYA	PP, ASSAM
44	Bail Appln./3033/2020 B/O	MD. KARAN ALI @ KURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A R SIKDAR MR F HAQUE MR. N HUSSAIN	PP, ASSAM

MOTION

45	AB/3797/2020 (PDF COPY), B/O	PALLABI BANIA AND 14 ORS. Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
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46	AB/3798/2020 (PDF COPY), B/O	ROBIN DAS AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
47	AB/3801/2020 (PDF COPY)	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M S ALAM	PP, ASSAM
48	AB/3808/2020 (PDF COPY), B/O	NISHANT CHOUDHURY @ TINKU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
49	AB/3809/2020 (PDF COPY), B/O	JAINUDDIN @ JAINUDDIN PARAMANIK AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

ADMISSION

50	WP(C)/5267/2019 FIXED	AJOY KRISHNA ROY Versus THE STATE OF ASSAM AND 5 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, PWD SC, K A A C
WITH				
51	WP(C)/5842/2019	LILA DHAR SARMA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM

BAIL HEARING

52	AB/3800/2020 FIXED	HENDO ETE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	PP, ASSAM
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ORDERS

53	Cont.Cas(C)/608/2019 FIXED	BURABURI ANCHALIK OMNI BUS STAND SAMITY Versus BIRENDRA MITTAL AND 3 ORS.	MR. R K BORAH MR. P K BORAH	MR. Y DOLOI MRS. D DAS BARMAN (R2,R3,R4) MS. P CHUTIA (R2,R3,R4) MS C BORAH MS. D D BARMAN
WITH				
54	WP(C)/1938/2019 CAVT. NO. 0256/2019	BURABURI ANCHALIK OMNI BUS STAND SAMITY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R K BORAH MR. U K GOSWAMI	GA, ASSAM MR. R M DAS SC, TRANSPORT FOR CAVEATOR
55	I.A.(Civil)/980/2020 FIXED in WP(C)/3861/2015 WITH WP(C)/3861/2015	JOYJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH	GA, ASSAM
WITH				
56	WP(C)/4634/2020 FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH
			MR. I ALAM MR. T SK MR A BHUYAN	SR. GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,22nd December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I AND WILL SIT TILL
THE RISING OF DIVISION BENCH-II AND
WILL SIT AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	WP(C)/5672/2020 B/O	VARAHA LIVESTOCK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. K P PATHAK	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/5678/2020 PDF COPY B/O	JAHAN UDDIN BARBHIYA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, CO OP
16	WP(C)/5696/2020 PDF COPY B/O	SABHARI VARSHA TECHNOTRADE JV Versus THE GUWAHATI SMART CITY LTD. AND ANR.	MS. A B KAYASTHA MR. A N I HUSSAIN	MR S P DAS
17	WP(C)/5701/2020 B/O	NIRUPAMA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MS. L BORGHAIN MRS. P GOSWAMI	GA, ASSAM
18	WP(C)/5709/2020 PDF COPY B/O	SNAJAY MALLICK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
19	WP(C)/5737/2020 PDF COPY B/O	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
20	WP(C)/5756/2020 B/O	M/S BHUBANESWAR PANDEY AND RAMESWAR PANDEY Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR. U K NAIR MR. U PATHAK MR. D J DAS	GA, ASSAM SC, I O C
21	WP(C)/5758/2020 PDF COPY B/O	ANOWAR HUSSAIN AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MD H R AHMED MR J ISLAM	GA, ASSAM
22	WP(C)/5762/2020 CAVT. NO.06142/020, PDF COPY B/O	JAI RAJ BIKRAM SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
23	WP(C)/5765/2020 PDF COPY B/O	JIYAUUR PASA Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MS. T. PAIT	SC, FOREST SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,22nd December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
3:50 P.M]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
7	AB/2946/2020	ABDUL MANNAF Versus THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/12/2020

1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020